

**Workers participation in management  
of NAFED**

8152. SHRI GADADHAR SAHA :  
Will the Minister of AGRICULTURE be  
pleased to state :

(a) whether under the Multi-State Co-  
operative Societies Act, 1984, the employees  
are allowed to participate in the management  
of the cooperative societies; and

(b) if so, the steps taken by Union  
Government to ensure workers participation  
in the management of NAFED ?

THE MINISTER OF AGRICULTURE  
(DR. G. S. DHILLON) : (a) and (b). Ac-  
cording to the provisions of Multi-State Co-  
operative Societies Act, 1984, every multi-  
state co-operative society is required to  
devise such procedure, as may be specified in  
the bye-laws or in the administrative instruc-  
tions for association of the representatives of  
employees of such multi-state co-operative  
societies at such level or bodies as may be  
specified in the bye-laws or instructions  
issued in this regard, in the management  
decision making process.

In the absence of any specific provision  
in the bye-laws in this regard, the issues  
involved are under the consideration of  
NAFED.

**Assistance to Kerala for drought  
relief**

8153. SHRI T. BASHEER :  
SHRI P. A. ANTONY :  
PROF. P. J. KURIEN :

Will the Minister of AGRICULTURE be  
pleased to state :

(a) whether Union Government have  
received any memorandum from Kerala  
Government for assistance for drought relief;  
if so, the details thereof;

(b) whether a Central team visited the  
State recently to assess the damages caused  
by drought; and

(c) if so, the assessment made by the  
team and the assistance proposed to be pro-  
vided to the State ?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF AGRICULTURE AND  
COOPERATION IN THE MINISTRY OF  
AGRICULTURE (SHRI YOGENDRA  
MAKWANA) : (a) The Government of  
Kerala have submitted a revised Memoran-  
dum seeking Central assistance for expendi-  
ture of Rs. 281.64 crores for drought relief  
as per details given below :

Sector	Central assistance sought
	(Rs. in crores)
1. Agriculture	94.25
2. Water Supply	49.74
3. Fisheries	0 52
4. Animal Husbandry	4.83
5. Supplementary Nutrition	2.50
6. Medical & Health Care	2.00
7. Employment generation	127.80
Total :	281.64

(b) and (c). A Central Team visited  
Kerala between 12th and 15th April, 1987  
to assess the drought situation. The Central  
Team has not yet finalised its report.

**Films telecast at late night hours**

8154. SHRIMATI USHA  
CHOUDHARY :  
SHRI SWAMI PRASAD  
SINGH :

Will the Minister of INFORMATION  
AND BROADCASTING be pleased to  
state :

(a) whether it is a fact that telecast of  
feature films at late night hours has not been  
appreciated by the viewers;

(b) if so, the action proposed to be  
taken to revise the timing of late night  
feature films;

(c) whether a list of feature films proposed to be telecast on every Tuesday and Friday has been prepared;

(d) if so, the details of the films to be telecast on each selected day;

(e) the criteria for selection of these films;

(f) whether late night films are relayed by a few centres of Doordarshan also; and

(g) if so, the names of the centres and the time by which other centres will start relaying these films ?

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI A. K. PANJA) :

(a) No, Sir.

(b) Does not arise.

(c) and (d). The following films have been tentatively decided to be telecast during the remaining period of April and May, 1987 subject to their availability from the producers/right-holders :

1. Yeh Nazdeekiyan
2. Swayamvaram
3. Giddh
4. The Iceman Cometh
5. Ek Pal
6. Triple Cross

(e) Films of high artistic and aesthetic values only are selected for telecast during the late night transmission.

(f) and (g). The telecast of the film has been, to begin with, introduced at Delhi, Bombay, Calcutta, Madras, Bangalore and Lucknow. The films will be telecast from 10 more Doordarshan Kendras which are connected by microwave links from next month onwards. These are Kanpur, Mussoorie, Julandhar, Amritsar, Asansol, Berhampore, Kodaikanal, Srinagar, Pune and Panjai. Its extension to more centres would depend upon technical considerations.

#### Training to agriculture extension officials

8155. SHRI K. RAMACHANDRA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether non-availability of trained officers and workers is the main impediment in dissemination of modern agriculture technology to the farmers;

(b) if so, the corrective steps proposed;

(c) whether Government contemplate to train the officers in charge of extension departments in the latest agriculture technology so that fruits of R&D efforts reach the doorsteps of farmers, promptly and effectively; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF AGRICULTURE AND  
COOPERATION IN THE MINISTRY OF  
AGRICULTURE (SHRI YOGENDRA  
MAKWANA) : (a) and (b). No, Sir. However, the continuous training of extension personnel is essential to update the technical competence of extension officers and workers and keep them abreast of modern agricultural technology. In this regard the following steps are taken :

- (i) Subject Matter Specialists (SMS) are trained in monthly Workshops by research scientists.
- (ii) Training in Subject Matter areas and extension methodology to SMSs and middle level extension officers is provided through Indian Council of Agricultural Research (I.C.A.R.) Institutes and Agricultural Universities.
- (iii) Regular fortnightly training is provided to the field level extension workers, by the SMSs.
- (iv) Training of senior and middle level extension personnel is arranged in agricultural extension management.